NOTIFICATION No. 06/2018

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the technical resignation of the following probationers of Indian Revenue Service (Customs & Central Excise) with effect from 15.12.2017:-

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Name of Officer(Mr./Ms.)</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Haris Bin Zaman</td>
</tr>
<tr>
<td>2.</td>
<td>Manish Gupta</td>
</tr>
<tr>
<td>3.</td>
<td>Suraj Patel</td>
</tr>
<tr>
<td>4.</td>
<td>Thakare Shubham Dnyancorao</td>
</tr>
</tbody>
</table>

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529

Notification No.06/2018 (F.No. A.33025/01/2018-Ad.II dated 23rd February, 2018)

The Manager,
Government of India Press,
Faridabad (Harvana).

Copy to:-
1. Officers concerned.
2. Director General, National Academy of Customs, Indirect Taxes & Narcotics, NACIN Complex, Sector-29, Faridabad – 121008.
3. PS to Chairman, CBEC/All Members (CBEC)/Commissioner (Coord/EC)/DS(Ad.II)/Dir.(Ad.IIA&B)/DS (AdV).
4. Pr.ADG (HRM)-I/ADG (HRM)-II, Office of DG (HRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG (HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
6. US-II(Ad.II)/SO(P)/Ad.V/Hindi Section/Office Order Folder/ Personal file.